

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.10

**CA No. 786/19, 1152/19,
IA No.980/23, 1680/23, 2194/23, 2045/23, 2432/23**

In

CP (IB) No. CP(IB) No. 80/Chd/Hry/2018

(Admitted)

**Under Section 9 & 33 (2) IBC &
60 (5) & 74(2), IBC 2016**

In the matter of:-

Tata Blue Scope Steel Ltd.

...Petitioner/Operational Creditor

Versus

Richa Industries Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court-I), are on official tour on account of *colloquium* today, the matter is adjourned to 04.12.2023.

Sd/-
Court Officer

November 3, 2023

Pdp